

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 1039/2020,
IA 347/2023 in
C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- **IA 1039/2020 Onir Information Technology
Limited Vs Abhijit Guhathakurta
IA 347/2023 Corrtch International Limited
V/s
EPC Constructions India Ltd.
IN THE MATTER OF
IDBI Bank Limited.
V/s
EPC Constructions India Limited**

**Section: Sec 60(5) Sec 49(2) Sec 42 Sec 60(5) U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 347 of 2023:- Counsel, Eshaan Saroop appeared for the Applicant through VC. List
this matter on **07.08.2024**.

IA 1039 of 2020:- Counsel, Gaurav Shrawat a/w Tabrez Malawat and Sourajit Sarkar
appeared for the Applicant. List this matter on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)